

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

10. C.P.(IB)-3921(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.03.2021**

NAME OF THE PARTIES: Alpine Stampings

V/s

Satiata Engineering (I) Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Mr. Rashid Boatwalla, counsel appearing for the petitioner, and Mr. Balu, counsel appearing for the respondent are present through virtual hearing. Both sides present. Heard the arguments of the counsel appearing for the petitioner. List this matter on 19.03.2021 for hearing the arguments of the respondent.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)